

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-989/ND/2018

In the matter of:

Naveen Malhotra

....**Applicant**

Vs.

VTL (India) Ltd.

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 10.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Shreya, Adv.
For the Respondent : Mr. C. S. Gupta, Adv.

ORDER

Learned counsel for the respondent appears and undertakes to file Vakalatnama within one week alongwith the reply to the application, with the copy in advance to the other side and further states that he shall endeavour to settle the matter. For further consideration on 10.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

